

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3260/2015

New Delhi this the 02nd day of June, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Kavita Rani (aged about 27 years),
d/o Sh. Attar Singh,
R/o village & P.O. Daulatpur,
Near Najafgarh,
New Delhi 110043. ... Applicant
(By Advocate : Sh. S.P. Sethi)

Versus

1. The Chairman,
Delhi Subordinate Services Selection Board,
Govt of NCT of Delhi,
FC-18 Institutional Area,
Karkardooma,
Delhi-110092.
2. Secretary,
Govt of NCT of Delhi,
Delhi Sectt, Delhi. ... Respondents
(By Advocate: Ms. Sumedha Sharma)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA with liberty to file a fresh OA if need be, in accordance with law. Accordingly, this OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/